

For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 01.06.2018 to 15.06.2018 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.1,25,351/, plus interest	04.06.2018	One year
2	Rs.6,15,444/, plus interest	.6.2018	One year
3	Rs.6,15,444/-, plus interest	10.6.2018	One year
4	Rs.25,00,000/-, plus interest	11.06.2018	Six months
5	Rs.10,00,000/-, plus interest	12.06.2018	91 days
6	Rs.15,00,000/-, plus interest	12.06.2018	91 days
7	Rs.4,80,000/-, plus interest	12.06.2018	Six months
8	Rs.11,74,138/-, plus interest	16.06.2018	One year
9	Rs.21,71,071 /-, plus interest	19.06.2018	One year
10	Rs.19,44,888/- , plus interest	19.06.2018	One year

Dated: 16.05.2018


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India